

# ORISSA HIGH COURT

## FILING REPORT AS ON :14/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000012/2023	PRATAP CHANDRA SAHU VS SESCO.	T.N.MURTY VS	// () //
2	BLAPL/0002878/2023	SURESH KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHARATPUR PS /413 /2022 () //
3	BLAPL/0002879/2023	CHILIKA SABAR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JENAPUR /176 /2020 () //
4	BLAPL/0002880/2023	RAHUL KHASHWAHA VS STATE OF ODISHA	BABITA SAHU VS	DAMANJODI /75 /2022 () //
5	BLAPL/0002881/2023	ANIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /81 /2023 () //
6	BLAPL/0002882/2023	BIKASH PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	JHARSUGUDA /835 /2019 () //
7	BLAPL/0002883/2023	RAM BABU MAHTO VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
8	BLAPL/0002884/2023	KRUSHNA CHANDRA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
9	BLAPL/0002885/2023	TIKESWAR BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /96 /2023 () //
10	BLAPL/0002886/2023	GANESH JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /307 /2016 () //
11	BLAPL/0002887/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /17 /2023 () //

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12	BLAPL/0002888/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /6 /2023 () //
13	BLAPL/0002889/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /10 /2023 () //
14	BLAPL/0002890/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /9 /2023 () //
15	BLAPL/0002891/2023	SK. SAMIM VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
16	BLAPL/0002892/2023	MANOJ @ AKASH DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /17 /2023 () //
17	BLAPL/0002893/2023	GOPI BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /104 /2022 () //
18	BLAPL/0002894/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /135 /2023 () //
19	BLAPL/0002895/2023	JASABANTA DIPA @ JASHABANT DEEP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /21 /2023 () //
20	BLAPL/0002896/2023	MANIA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	CHANDRASEKHARPUR /53 /2023 () //
21	BLAPL/0002897/2023	BAPI NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	CHANDRASEKHARPUR /53 /2023 () //
22	BLAPL/0002898/2023	HAPPY NAYAK @ GEDU VS STATE OF ODISHA	NIRANJAN LENKA VS	CHANDRASEKHARPUR /53 /2023 () //
23	BLAPL/0002899/2023	RAJESH KUMAR RAJAK	NIHAR RANJAN SAHOO	ORKEL /123 /2020

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		VS	VS	()
24	BLAPL/0002900/2023	STATE OF ODISHA SAMANTA @ SAMSAN KARADA	SIDDHARTHA PRASAD MISHRA	// MOHANA /19 /2021
		VS	VS	()
25	BLAPL/0002901/2023	STATE OF ODISHA SIMANCHAL @ SIMA THATI	SURYAKANTA DWIBEDI	// PHIRINGIA /158 /2021
		VS	VS	()
26	BLAPL/0002902/2023	STATE OF ODISHA BAPI @ GANESH BEHURA	SURYAKANTA DWIBEDI	// ASTARANGA /82 /2019
		VS	VS	()
27	BLAPL/0002903/2023	STATE OF ODISHA SK. JUMMNA @ SK. JUMANA	SURYAKANTA DWIBEDI	// SAHADEV KHUNTA /1 /2023
		VS	VS	()
28	BLAPL/0002904/2023	STATE OF ODISHA CHITTA RANJAN ROUT @ BALIA	DILLIP KUMAR MOHANTY	// BANKI /314 /2022
		VS	VS	()
29	BLAPL/0002905/2023	STATE OF ODISHA PRINCE KUMAR	ANIRUDHA DAS	// / /0
		VS	VS	()
30	BLAPL/0002906/2023	STATE OF ODISHA SUDHIR KUMAR PRADHAN	ANIRUDHA DAS	// / /0
		VS	VS	()
31	BLAPL/0002907/2023	STATE OF ODISHA PAPU @ PRABIR KUMAR SENAPATI	SANJAY KUMAR DAS (2)	// NAYAGARH /31 /2023
		VS	VS	()
32	BLAPL/0002908/2023	STATE OF ODISHA GANGA GAMANGA	BISWA RANJAN DAS	// / /0
		VS	VS	()
33	BLAPL/0002909/2023	STATE OF ODISHA KANHA MOHAPATRA	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
34	BLAPL/0002910/2023	STATE OF ODISHA KULAMANI BEHERA	NIRAKAR JENA	// PIRAHAT P.S /0188 /2022
		VS	VS	()

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35	BLAPL/0002911/2023	STATE OF ODISHA SUNIL SWAIN VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /28 /2023 ()
36	BLAPL/0002912/2023	STATE OF ODISHA UTTAM KUMAR BEJ VS	ABHISHEK DASH VS	// SAHADEV KHUNTA /47 /2023 ()
37	BLAPL/0002913/2023	STATE OF ODISHA UNGA MADKAMI VS	PRASANTA KUMAR NANDA VS	// MATHILI /42 /2019 ()
38	BLAPL/0002914/2023	STATE OF ODISHA PABITRA BEHERA VS	BHABANI PRASAD PRADHAN VS	// RENGALI (SAMBALPUR) /172 /2022 ()
39	BLAPL/0002915/2023	STATE OF ODISHA DULAL MAJUMDAR VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
40	BLAPL/0002916/2023	STATE OF ODISHA BANAMALI BISWAL VS	SUSANTA KUMAR TRIPATHY VS	// SAINTALA /133 /2021 ()
41	BLAPL/0002917/2023	STATE OF ODISHA SURYAMANI DAS VS	SUSHANTA KUMAR SAMANTARAY VS	// / /0 ()
42	BLAPL/0002918/2023	STATE OF ODISHA BIKRAM BEHERA VS	TUKUNA KUMAR MISHRA VS	// MOHANA /102 /2013 ()
43	BLAPL/0002919/2023	STATE OF ODISHA BIDYASAGAR DUBEY VS	AMIT BISWAL VS	// MAIDALPUR /6 /2023 ()
44	BLAPL/0002920/2023	STATE OF ODISHA BIRANCHI BEHERA@KANHA VS	DEEPAK KUMAR MOHANTY VS	// TANGI (KHURDA) /189 /2021 ()
45	BLAPL/0002921/2023	STATE OF ODISHA GOBARDHAN @ TAPAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	// CHHENDIPADA /79 /2023 () //

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46	BLAPL/0002922/2023	SRIDHAR JENA @ SISIR VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANDARIPOKHARI /146 /2022 () //
47	BLAPL/0002923/2023	ANUSAYA SAHOO VS STATE OF ODISHA	SOMANATH MITRA VS	BADAMBADI /130 /2022 () //
48	BLAPL/0002924/2023	MIJANUR REHEMAN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /10 /2023 () //
49	BLAPL/0002925/2023	SK. AZAD ALI VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP LOCK /445 /2022 () //
50	BLAPL/0002926/2023	SUNNY DABAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /33 /2022 () //
51	BLAPL/0002927/2023	SANJAY BEHERA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	/ /0 () //
52	BLAPL/0002928/2023	KULAKANTA NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	ADVA /90 /2020 () //
53	BLAPL/0002929/2023	DHANURJAYA BEHERA @ CHINGUDU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /121 /2022 () //
54	BLAPL/0002930/2023	BASUDEV PANDIT VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	HINJILI (CHATRAPUR) /0092 /2023 () //
55	BLAPL/0002931/2023	LAL BAHADUR DARJEE VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /107 /2021 () //
56	CMAPL/0000208/2023	KUNTALA KUMARI DAS VS STATE OF ODISHA	ADV. VS	// () //
57	CMAPL/0000209/2023	SMT.GEETANJALI JAGDEV	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000210/2023	KRUSHNA CH.SWAIN	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000211/2023	M/S. TAJ GASES PVT .LTD.	ADV.	//
		VS	VS	0
		MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK		//
60	CMAPL/0000212/2023	SUPERTECK PRINTING PVT. LTD.	ADV.	//
		VS	VS	0
		MEMBER, BOARD OF REVENUE		//
61	CMAPL/0000213/2023	IPSITA DAS	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
62	CMP/0000275/2023	SARANGADHAR SWAIN	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		REGISTRAR, CIVIL COURT, KENDRAPARA		//
63	CMP/0000276/2023	NURSINGHANATH BEBORTA	PRABHAS CHANDRA PANDA	//
		VS	VS	0
		PUSPANJALI SAHU		//
64	CMP/0000277/2023	NURSINGHANATH BEBORTA	PRABHAS CHANDRA PANDA	//
		VS	VS	0
		PUSPANJALI SAHU		//
65	CMP/0000278/2023	ASHOK KUMAR AGRAWAL	RAMA CHANDRA RATH	//
		VS	VS	0
		SHANTI PRASAD (BAI) AGRAWAL		//
66	CMP/0000279/2023	LALIT MOHAN NANDA	BHARAT JALLI	//
		VS	VS	0
		STATE OF ODISHA		//
67	CMP/0000280/2023	JAGANNATH PANIGRAHI	VIVEKANANDA JENA	//
		VS	VS	0
		KALPALATA DAS		//
68	CMP/0000281/2023	JANARDAN DAS	MONOMOY BASU	//
		VS	VS	0

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		HINDUSTAN PETROEUM CORPORATION LTD.		//
69	CMP/0000282/2023	SUNAKAR SAHOO	MANORANJAN MISHRA	//
		VS	VS	0
		DIBAKAR SAHOO		//
70	CMP/0000283/2023	PITABAS PANIGRAHI	DAYANANDA MOHAPATRA	//
		VS	VS	0
		SANGITA PANDA		//
71	CMP/0000284/2023	MANJU MODI	SOUMYA DEV RAY	//
		VS	VS	0
		JEYPORE MUNICIPALITY, KORAPUT		//
72	CONTC/0001742/2023	NITYANANDA BEHERA	ADV	//
		VS	VS	0
		BHASKAR SARKAR, C.E.O. TPNODL,		//
73	CONTC/0001743/2023	PRAMOD KUMAR PADHY	ADV	//
		VS	VS	0
		G.MATHIVATHAN, PRINCIPAL SECRETARY		//
74	CONTC/0001744/2023	ALEKH CHARAN SAHOO	ADV	//
		VS	VS	0
		G.MATHIVATHAN, PRINCIPAL SECY., H AND UD DEPT.		//
75	CONTC/0001745/2023	ANUPAMA ROUT	adv.	//
		VS	VS	0
		NIKHIL PAVAN KALYAN, I.A.S.		//
76	CONTC/0001746/2023	BRAJENDRA KUMAR PANDA	SANDHYARANI PANI	//
		VS	VS	0
		BISHNUPADA SETHI,SECY. DEPTT. OF HIGHER EDUCATION ODISHA		//
77	CONTC/0001747/2023	CHANDRAKANTA MISHRA	ADV	//
		VS	VS	0
		HRUDAYANANDA BEHERA, PRESIDENT, JOGISARDA PACS LTD.		//
78	CONTC/0001748/2023	UDDHABA MAHANANDA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		ASWATHY S., IAS, COMMNR CUM SECY.,		//
79	CONTC/0001749/2023	GOPAL CHARAN SAHU	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//

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80	CONTC/0001750/2023	JHUNARANI SAHOO VS PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUACTION	ADV VS	// 0 //
81	CONTC/0001751/2023	BISWARANJAN BRAHMA VS PREM CHANDRA CHAUDHARY, I.A.S.	PRASANNA KUMAR SAHOO VS	// 0 //
82	CONTC/0001752/2023	NIBARAN SAHOO VS HADIBANDHU BEHERA, ENGINEER IN CHIEF	SIBAPRASAD PATI VS	// 0 //
83	CONTC/0001753/2023	MD.SIRAJ VS YOGESH KUMAR MISRA, CHAIRMAN AND MANAGING DIRECTOR	SAUBHAGYA KUMAR SAMAL VS	// 0 //
84	CONTC/0001754/2023	FIRDOUS JAMIL VS SRIKANTA TARAI, SECY. BOARD OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
85	CONTC/0001755/2023	DAMODAR PANIGRAHI VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	ADV. VS	// 0 //
86	CONTC/0001756/2023	SUBHASRI BEHERA VS ASWATHY S, IAS	ADV VS	// 0 //
87	CONTC/0001757/2023	MINAKHI NANDA VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION	ADV VS	// 0 //
88	CONTC/0001758/2023	BHUBANANANDA BISWAL VS S. ASWASTHY, COMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
89	CONTC/0001759/2023	KISHAN KUMAR MALLICK VS MAHESWAR BEHERA, TAHASILDAR, GARADAPUR	BASANTA KUMAR DAS VS	// 0 //
90	CONTC/0001760/2023	SUKANTA BEHERA VS DR. DAYASINDHU PARIDA, SPECIAL L.A.O. (TISCO), GANJAM	SATYABRATA MOHANTY VS	// 0 //
91	CONTC/0001761/2023	SHAIL KUMARI JHA	ADV	//



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		VS	VS	0
92	CONTC/0001762/2023	BISHNUPADA SETHI, IAS, SECRETARY NALINI PRAVA MEHER	ADV.	//
		VS	VS	0
93	CONTC/0001763/2023	SHALINI PANDIT, IAS MD. SHAKEEL	ADV.	//
		VS	VS	0
94	CONTC/0001764/2023	SANKPAL SAHOO, TAHASILDAR, BARANGA SARAT MOHANTY	SUKANTA KUMAR NAYAK	//
		VS	VS	0
95	CONTC/0001765/2023	ALOK KUMAR KAR, SERVING AS DIRECTOR, REHABILITATION AND RESETTLEMENT, WATER RESOURCES DEPT. DR. MALAY KUMAR PRADHAN	ADV	//
		VS	VS	0
96	CONTC/0001766/2023	SANTHANAGOPALAN R, I.A.S. NIRANJAN PATTANAIK	ADV	//
		VS	VS	0
97	CONTC/0001767/2023	MANOJ KUMAR MISHRA, IAS PRAFULLA KUMAR SAHU	ADV	//
		VS	VS	0
98	CONTC/0001768/2023	MANOJ KUMAR MISHRA, IAS BIJAYA KUMAR SAHU	ADV	//
		VS	VS	0
99	CONTC/0001769/2023	MANOJ KUMAR MISHRA, I.A.S. NILAKANTHA GOUDA	ADV	//
		VS	VS	0
100	CONTC/0001770/2023	MANOJ KUMAR MISHRA, I.A.S. TAPAN CHANDA@CHANDRA DASH	SANJIB MOHANTY	//
		VS	VS	0
101	CONTC/0001771/2023	MANOJ KUMAR MISHRA, I.A.S. RAMACHANDRA RATH	ADV	//
		VS	VS	0
102	CONTC/0001772/2023	MANOJ KUMAR MISHRA, I.A.S. PRASANTA KU.PRADHAN	ADV	//
		VS	VS	0

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103	CONTC/0001773/2023	AJAY KUMAR BHALLA, IAS MENAKA SINGH VS	ADV VS	// // 0
104	CONTC/0001774/2023	DEORANJAN KUMAR SINGH, IAS BISHNU CHARAN MISHRA VS	ADV VS	// // 0
105	CONTC/0001775/2023	SASHADHAR NAYAK, I.A.S. NISHAMANI BEHERA VS	ADV. VS	// // 0
106	CONTC/0001776/2023	P.K.SINGH, PROJECT DIRECTOR, NHAI GAYADHAR DAS VS	ADV VS	// // 0
107	CONTC/0001777/2023	SALIN PANDIT, I.A.S. BASANTI MAHALIK VS	ADV VS	// // 0
108	CONTC/0001778/2023	SALIN PANDIT, I.A.S. HARAPRIYA BEHERA VS	ADV VS	// // 0
109	CONTC/0001779/2023	SALIN PANDIT, I.A.S. PREMANGINI SINGH VS	ADV VS	// // 0
110	CONTC/0001780/2023	SALIN PANDIT, I.A.S. RANJIT BISWAL VS	ADV VS	// // 0
111	CONTC/0001781/2023	SURESH KUMAR VASHISTH, IAS KARTIK CHANDRA PRADHAN VS	ADV VS	// // 0
112	CONTC/0001782/2023	SALIN PANDIT, I.A.S. SASMITA SAMAL VS	ADV VS	// // 0
113	CONTC/0001783/2023	K. SUDARSHAN CHAKRAVARTHY, I.A.S. ARUN KUMAR PATNAIK VS	ADV VS	// // 0
		RAJ KUMAR SHARMA, I.A.S.		//

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114	CONTR/0000013/2023	SHANMUKHI RANJAN RAJU @ S.RANJAN RAJU VS PRATEEK SINGH, IPS	ADV VS	LAXMISAGAR P.S. /297 /2020 () //
115	CONTR/0000014/2023	AJIT SENAPATI VS SAGARIKA NATH, I.P.S	MANOJ KUMAR PATI VS	// / /0 ()
116	CRLA/0000280/2023	SANTOSH NAYAK @ ALTIA VS STATE OF ODISHA	MAHES DAS VS	// TARASINGI /400 /2022 ()
117	CRLA/0000281/2023	NARAYAN NAIK VS STATE OF ODISHA	MAHES DAS VS	// TARASINGI /400 /2022 ()
118	CRLA/0000282/2023	ABHAYA KUMAR NAYAK@ABHAYA NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BARI /329 /2022 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000174/2022
119	CRLA/0000283/2023	MAHENDRA KUMAR VS STATE OF ODISHA	AVIJIT PATNAIK VS	NCB BHUBANESWAR /3 /2019 () //
120	CRLA/0000284/2023	ABINASH BAGARTY VS STATE OF ODISHA	DEVASHIS PANDA VS	TITILAGARH /379 /2022 () //
121	CRLA/0000285/2023	MANORAMA SIYA VS STATE OF ODISHA	BHARATI DASH VS	RAGHUNATHPALI /106 /2016 () //
122	CRLA/0000286/2023	GANESH PRADHAN VS STATE OF ODISHA	UDIT RANJAN JENA VS	GANGAPUR (ASKA) /148 /2016 () //
123	CRLMA/0000083/2023	MANOJ KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /260 /2021 () //
124	CRLMC/0001309/2023	BAPUJI BEHERA@BABUJI BEHERA@BASANTA BEHERA VS STATE OF ODISHA	PRATIRIMAYA SAHOO VS	PURUSHOTTAMPUR /44 /2017 () //
125	CRLMC/0001310/2023	RAMESH HARIJAN	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /221 /2020

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		VS	VS	()
126	CRLMC/0001311/2023	STATE OF ODISHA ASHALATA RATH	JYOTIRMAYA SAHOO	// MAHILA (BERHAMPUR) /7 /2010
		VS	VS	()
127	CRLMC/0001312/2023	STATE OF ODISHA SOMANATH PRADHAN	S.S.RAY 2	// GUNUPUR /215 /2022
		VS	VS	()
128	CRLMC/0001313/2023	STATE OF ODISHA PRADEEP KUMAR DASH	KARTIK CHANDRA TRIPATHY	// NIRAKARPUR /51 /2019
		VS	VS	()
129	CRLMC/0001314/2023	STATE OF ODISHA ASHOK KUMAR SAHOO@SAHU	AMULYA RATNA PANDA	// PHIRINGIA /106 /2016
		VS	VS	()
130	CRLMC/0001315/2023	STATE OF ODISHA YADAB PRADHAN	AMULYA RATNA PANDA	// BALIAPAL /210 /2022
		VS	VS	()
131	CRLMC/0001316/2023	STATE OF ODISHA GOBINDA MALLICK	BISWA RANJAN DAS	// / /0
		VS	VS	()
132	CRLMC/0001317/2023	STATE OF ORISSA KANITHI SAUJANYA	PRASANNA KUMAR MISHRA	// BADABAZAR /206 /2021
		VS	VS	()
133	CRLMC/0001318/2023	SIDDHANT KUMAR DUTT GAJENDRA DEHURY	MOHENDRA KUMAR MOHAPATRO	// KISHORENAGAR (ANUGUL) /34 /2022
		VS	VS	()
134	CRLMC/0001319/2023	STATE OF ODISHA RANJIT KUMAR BEHERA @ RANJIT BEHERA	ALOK KUMAR PANDA	// ANGUL SADAR PS /910 /2022
		VS	VS	()
135	CRLMC/0001320/2023	STATE OF ODISHA BALLABHA DAS	KUNJA SUNDAR DAS	// MAHAKALPARA /134 /2021
		VS	VS	()
136	CRLMC/0001321/2023	STATE OF ODISHA PRATAP KUMAR JENA @ BADAL	DHARMENDRA SETHY	// SARANAKUL /85 /2017
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	CRLMC/0001322/2023	STATE OF ODISHA PRAMOD NAYAK VS	SURYAKANTA DWIBEDI VS	// JAGATSINGPUR /16 /2023 ()
138	CRLMC/0001323/2023	STATE OF ODISHA MANOJ KUMAR SAHOO VS	BHABANI SHANKAR DASPARIDA VS	// BALASORE VIGILANCE /2 /2015 ()
139	CRLMC/0001324/2023	STATE OF ODISHA(VIG.) SATISHRANJAN TARENI VS	DEVASHIS PANDA VS	// BANAPUR P.S. /25 /2020 ()
140	CRLMC/0001325/2023	STATE OF ODISHA HARASA KUMAR SAHOO@SAHU VS	ALOK KUMAR PANDA VS	// ANGUL SADAR PS /915 /2022 ()
141	CRLMC/0001326/2023	STATE OF ODISHA LITAN SENAPATI VS	SUSIL KUMAR PATTNAIK VS	// ANGUL SADAR PS /139 /2021 ()
142	CRLMC/0001327/2023	STATE OF ODISHA V. JHANSIRANI PATRO VS	SUSANTA KUMAR TRIPATHY VS	// / /0 ()
143	CRLMC/0001328/2023	V RABINDRANATH PATRO CHINMAYA SAHOO VS	BHABANI PRASAD SAMAL VS	// / /0 ()
144	CRLMC/0001329/2023	AMRITA KAR SUNIL KUMAR SAHU@MIKU VS	GOUTAM KUMAR ACHARYA, SR. ADV. VS	// PURUNAKATAK /38 /2013 ()
145	CRLMP/0000532/2023	STATE OF ODISHA ASWINI KUMAR DASH VS	VS	// / /0 ()
146	CRLMP/0000533/2023	STATE OF ODISHA RADHARANI BARIK VS	P.C.MISHRA VS	// / /0 ()
147	CRLMP/0000534/2023	JUDGE, FAMILY COURT, BALASORE ROJALINI PATRA VS	RASHMIKANTA MAHALIK VS	// / /0 ()
		STATE OF ODISHA		//

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148	CRLMP/0000535/2023	ABINASH PATTNAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
149	CRLREV/0000123/2023	PRABHATI DAS VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	//0 0 //
150	CRLREV/0000124/2023	RATNAKAR NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJNAGAR /106 /2018 0 //
151	CRLREV/0000125/2023	DHARANI MAHAKUR VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR SADAR /39 /2019 0 //
152	FAO/0000136/2023	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE VS SUMAN PRADHAN	SOMNATH ROY VS	// 0 //
153	MACA/0000213/2023	ASHOK BAG VS ABHISEKH AND GARGO TARAFDER	DEEPALI MAHAPATRA VS	// 0 //
154	MACA/0000214/2023	GITARANI GIRI VS JAGANNATH MOHANTY	BISHNU BRATA SINGH VS	// 0 //
155	MACA/0000215/2023	TAPOI NAYAK VS BALARAM NAHAK	BIRANCHI NARAYAN RATH VS	// 0 //
156	MACA/0000216/2023	PRAMOD CHANDRA NAYAK VS SUBHENDU MOHANTY	BIRANCHI NARAYAN RATH VS	// 0 //
157	MATA/0000076/2023	SRADHANJALI BURGI VS BALMIKI DEHURY	JAGANNATH BHUYAN VS	// 0 //
158	MATA/0000077/2023	RITIKA NANDA VS KEDARNATH PANDA	DAYANANDA MOHAPATRA VS	// 0 //
159	MATA/0000078/2023	TRUPTIMANAS KAP	RAJJEET ROY	//

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		VS	VS	0
160	MATA/000079/2023	SRIYA SWATI SUCHARITA SWAIN NIRUPAMA BEHERA	DEBASIS TRIPATHY	//
		VS	VS	0
161	RPFAM/000085/2023	NIKUNJA BEHERA KISHORE KUMAR BEHERA	PRAVASH CHANDRA JENA	//
		VS	VS	0
162	RPFAM/000086/2023	LIPIKA BEHERA GHANASHYAM KUMURA	BASUDEV PUJARI	//
		VS	VS	JUDGE, FAMILY COURT, DEOGARH(Debagarh )
163	RPFAM/000087/2023	PUSPLATA KUMURU ABINASH PATTNAIK	BYOMAKESH TRIPATHY	CMC/0000049/2013
		VS	VS	//
164	RPFAM/000088/2023	MANJIL RANI PATTNAIK SARAT CHANDRA KHATUA	NIRANJAN PANDA	//
		VS	VS	0
165	RSA/000098/2023	SADHANA MANJARI DALEI GOUTAM MITRA	MAHESWAR MOHANTY	//
		VS	VS	0
166	RSA/000099/2023	PURABI MITRA KAILASH BANTHA	SAMIR KUMAR MISHRA	//
		VS	VS	0
167	RSA/000100/2023	JYOTSNA PRIYAMBADA CHITTA RANJAN PANDA	PRAFULLA KUMAR RATH	//
		VS	VS	0
168	TRP(C)/0000102/2023	GIRIJA SANKAR PATTNAIK SILI PANGARI @ MOHANTY	PRAKASH KUMAR MISHRA	//
		VS	VS	0
169	WA/0000499/2023	AJAY KUMAR PANGARI STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
170	WA/0000500/2023	SAILENDRA NARAYAN PRAHARAJ DR. PRADIPTA KUMAR GAHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0

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171	WA/0000501/2023	STATE OF ODISHA STATE OF ODISHA VS SIBALAVA MOHAPATRA	RABI NARAYAN MISHRA VS	// // 0 //
172	WA/0000502/2023	STATE OF ODISHA VS GOUTAM NAYAK	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
173	WA/0000503/2023	L.I.C. OF INDIA VS DUNA FAKIR	ASHOK KUMAR MOHANTY VS	// 0 //
174	WA/0000504/2023	STATE OF ODISHA VS SIBASANKAR MOHAPATRA	HARMOHAN DHAL,A.G.A VS	// 0 //
175	WA/0000505/2023	STATE OF ODISHA VS PRADYUMNA KUMAR PARIDA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
176	WP(C)/0007623/2023	KRISHNA CHANDRA SETH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
177	WP(C)/0007624/2023	RANJAN MIRDHA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
178	WP(C)/0007625/2023	RAJ KISHORE KUMURA VS STATE OF ORISSA	ROHIT RANJAN RAY VS	// 0 //
179	WP(C)/0007626/2023	KSHETRA MOHAN PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
180	WP(C)/0007627/2023	GOPABANDHU MUND VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
181	WP(C)/0007628/2023	CHAMPESWAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //



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182	WP(C)/0007629/2023	BALARAM BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
183	WP(C)/0007630/2023	ASWINI KUMAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
184	WP(C)/0007631/2023	MEENKETAN SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
185	WP(C)/0007632/2023	MOHAMMAD SHIRAJ KHAN VS THE CHIEF MANAGER, SBI, BBSR	GOPAL KRISHNA BEHERA VS	// 0 //
186	WP(C)/0007633/2023	PARSURAM NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
187	WP(C)/0007634/2023	MUNIRAM PUTEI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	WP(C)/0007635/2023	MOHAMMAD SHIRAJ KHAN VS THE CHIEF MANAGER, SBI, BBSR	GOPAL KRISHNA BEHERA VS	// 0 //
189	WP(C)/0007636/2023	HANESH PATRA BAGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
190	WP(C)/0007637/2023	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
191	WP(C)/0007638/2023	JADUMANI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
192	WP(C)/0007639/2023	ARUN KUMAR SHA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
193	WP(C)/0007640/2023	SWARNAPRAVA MEKAP	KUNAL KUMAR SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0007641/2023	HEMARAJ SAHU	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0007642/2023	PRAMOD KUMAR BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0007643/2023	MEENA KETAN BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0007644/2023	MANOJ TIRKEY @ ORAM	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0007645/2023	PRABIR KUMAR DAS		//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0007646/2023	BILASINI SETH	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		DIV. MANAGER, NEW INDIA ASSURANCE CO. LTD., KHURDA		//
200	WP(C)/0007647/2023	PARSURAM NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0007648/2023	SANGHAMITRA DASH	ACHYUTANANDA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0007649/2023	BALABHADRA BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0007650/2023	FAKIR MOHAN SAMANTASINGHAR	UPASANA BAL	//
		VS	VS	0
		THE ADDL. STATE TAX OFFICER, CT AND GST, JATNI CIRCLE		//
204	WP(C)/0007651/2023	PARTHA SARATHI SARANGI	ALOK KUMAR PANDA	//
		VS	VS	0

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205	WP(C)/0007652/2023	STATE OF ODISHA JAYANARAYAN NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0007653/2023	STATE OF ODISHA GANGADHAR RAY VS	BIBHUTI BHUSAN SWAIN VS	// // ()
207	WP(C)/0007654/2023	THE LRC CUM COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK BHARATI SAHU VS	KUNJA SUNDAR DAS VS	// // ()
208	WP(C)/0007655/2023	STATE OF ODISHA CHANCHALA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // ()
209	WP(C)/0007656/2023	STATE OF ODISHA ALABI SWALSINGH VS	SUKANTA KUMAR MISHRA VS	// // ()
210	WP(C)/0007657/2023	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	BIDYADHAR MANSINGA VS	// // ()
211	WP(C)/0007658/2023	STATE OF ODISHA HEMALATA PATNAIK VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
212	WP(C)/0007659/2023	STATE OF ODISHA MANJULA DAS VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
213	WP(C)/0007660/2023	STATE OF ODISHA BINOD KUMAR MOHAPATRA VS	SIBA PRASAD SWAIN VS	// // ()
214	WP(C)/0007661/2023	STATE OF ORISSA SUDARSHANI RATH VS	HAREKRUSHNA DASH VS	// // ()
215	WP(C)/0007662/2023	STATE OF ODISHA BHUBAN KUJUR VS STATE OF ODISHA	UMARANI PANDA VS	// // () //

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216	WP(C)/0007663/2023	MADHAB CHANDRA DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
217	WP(C)/0007664/2023	BHRUGURAM PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
218	WP(C)/0007665/2023	KANHU CHARAN SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
219	WP(C)/0007666/2023	SAROJ RANJAN BHARATI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
220	WP(C)/0007667/2023	SULLAVA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
221	WP(C)/0007668/2023	MANISHA GNM COLLEGE, BALASORE VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PARSURAM DAS VS	// 0 //
222	WP(C)/0007669/2023	GOPINATH SATPATHY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
223	WP(C)/0007670/2023	CHANDRAKANTA NANDA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
224	WP(C)/0007671/2023	DANDAPANI GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
225	WP(C)/0007672/2023	SK MUSHLIM VS COMMISSIONER OF CONSOLIDATION AND SETTLEMENT, ODISHA	SATYABADI MANTRY VS	// 0 //
226	WP(C)/0007673/2023	BHARAT CHANDRA MOHANTY VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
227	WP(C)/0007674/2023	RAGHU NATH NAIK	SANJIB MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0007675/2023	RAMESH CHANDRA KAR	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0007676/2023	ALEKHA JENA	AVIJIT PAL	//
		VS	VS	0
		SUB COLLECTOR, BALASORE		//
230	WP(C)/0007677/2023	THE SENIOR DIRECTOR, MBD GROUP, NEW DELHI	BIBU PRASAD PANDA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
231	WP(C)/0007678/2023	BHARATI MOHANTY	MALAYA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0007679/2023	GAJADEI MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0007680/2023	CHANDRAMANI KHUNTIA	DURGA PRASAD PRADHAN	//
		VS	VS	0
		BDO, GOP		//
234	WP(C)/0007681/2023	SHIV PRASAD BHAGAT	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0007682/2023	RANJITA ACHARYA	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0007683/2023	MANOJ KUMAR NAYAK	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0007684/2023	ABDUL MALLIK KHAN	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0007685/2023	AIPRABHA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0

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239	WP(C)/0007686/2023	STATE OF ODISHA PEGASUS ASSETS RECONSTRUCTION PVT. LTD., MUMBAI	MUMBAI KESHARI BISWAL VS	// // ()
240	WP(C)/0007687/2023	COLLECTOR AND DM, KHURDA NARAHARI DAS	SUBAS CHANDRA DAS VS	// // ()
241	WP(C)/0007688/2023	STATE OF ODISHA RAGHUNATH MALLIK	SUBAS CHANDRA DAS VS	// // ()
242	WP(C)/0007689/2023	STATE OF ODISHA RAKESH KUMAR BHUJBAL	NIRANJAN LENKA VS	// // ()
243	WP(C)/0007690/2023	DIBYA DAS RABINDRA NATH BISWAL	SUBAS CHANDRA DAS VS	// // ()
244	WP(C)/0007691/2023	STATE OF ODISHA PEGASUS ASSETS RECONSTRUCTION PVT. LTD., MUMBAI	MUMBAI KESHARI BISWAL VS	// // ()
245	WP(C)/0007692/2023	COLLECTOR AND DM, JAGATSINGHPUR MADHUSUDAN DAS	GOPAL KRUSHNA NANDA VS	// // ()
246	WP(C)/0007693/2023	STATE OF ODISHA MANORANJAN MANDAL	SANJIB RAY VS	// // ()
247	WP(C)/0007694/2023	STATE OF ODISHA DEEPAK KUMAR BISOI	NIRANJAN LENKA VS	// // ()
248	WP(C)/0007695/2023	STATE OF ODISHA SUSANTA KUMAR ROUT	GOPAL KRUSHNA NANDA VS	// // ()
249	WP(C)/0007696/2023	STATE OF ODISHA BIMLESH SAHOO	KAPILA CHARAN NAYAK VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0007697/2023	KANAN BIHARI PAHI VS STATE OF ODISHA	PAMI RATH VS	// 0 //
251	WP(C)/0007698/2023	JUGAL KISHORE PRADHAN VS CANARA BANK, BBSR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
252	WP(C)/0007699/2023	PRATAP CHANDRA BISOI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
253	WP(C)/0007700/2023	BISWANATH SUBUDHI VS UNION OF INDIA	PAMI RATH VS	// 0 //
254	WP(C)/0007701/2023	BIJAYA KUMAR SAHU VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
255	WP(C)/0007702/2023	JADUMANI SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
256	WP(C)/0007703/2023	SK.MEHABOOB VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
257	WP(C)/0007704/2023	MURALIDHAR HARICHANDAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
258	WP(C)/0007705/2023	SARATA KUMAR ROUT VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
259	WP(C)/0007706/2023	RAJENDRA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
260	WP(C)/0007707/2023	AZMATUN NISHA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
261	WP(C)/0007708/2023	BHAGABAN BEHERA	GOPAL KRUSHNA NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0007709/2023	SUJIT KUMAR SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0007710/2023	RENUKA DEVI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0007711/2023	PRAVAKAR SAHU	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		PRINCIPAL SECY.,S AND ME DEPT.		//
265	WP(C)/0007712/2023	CHITRASEN PADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0007713/2023	PRABHATI NALINI THAKUR	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0007714/2023	SANTOSH SUNA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0007715/2023	BHAWANI SHANKAR JOSHI	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0007716/2023	SHANTILATA JOSHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0007717/2023	RASHA BIHARI SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0007718/2023	SHYAM SUNDAR PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0007719/2023	KRISHNAPRIYA PATTANAIAK	GOPAL KRUSHNA NANDA	//
		VS	VS	0



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273	WP(C)/0007720/2023	STATE OF ODISHA BAIKUNTHANATH RANASINGH VS	GOPAL KRUSHNA NANDA VS	// // ()
274	WP(C)/0007721/2023	STATE OF ODISHA SUSAMA SAMANTARAY VS	GOPAL KRUSHNA NANDA VS	// // ()
275	WP(C)/0007722/2023	STATE OF ODISHA DEBARAJA DASH VS	GOPAL KRUSHNA NANDA VS	// // ()
276	WP(C)/0007723/2023	STATE OF ODISHA JAGANNATH KHUNTIA VS	GOPAL KRUSHNA NANDA VS	// // ()
277	WP(C)/0007724/2023	STATE OF ODISHA GANGADHAR SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
278	WP(C)/0007725/2023	STATE OF ODISHA PITABAS MAHAPATRA VS	GOPAL KRUSHNA NANDA VS	// // ()
279	WP(C)/0007726/2023	STATE OF ODISHA CHITRASEN PADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
280	WP(C)/0007727/2023	STATE OF ODISHA HEMANTA KUMAR RATH VS	SOUMENDRA PATTANIK VS	// // ()
281	WP(C)/0007728/2023	STATE OF ODISHA M/R.URBASI ROUT, BBSR VS	RUDRA PRASAD KAR VS	// // ()
282	WP(C)/0007729/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI DOLAMANI SAHU VS	BISHNU PRASAD PRADHAN VS	// // ()
283	WP(C)/0007730/2023	STATE OF ODISHA DIPTIREKHA RATH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // () //

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284	WP(C)/0007731/2023	SARATA CHANDRA MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
285	WP(C)/0007732/2023	SANTOSH SUNA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
286	WP(C)/0007733/2023	KRISHNA ORAM VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
287	WP(C)/0007734/2023	UMAKANTA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
288	WP(C)/0007735/2023	KULAMANI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
289	WP(C)/0007736/2023	M/S HINDUSTAN BUILDERS, BBSR VS THE COMMISSIONER, CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
290	WP(C)/0007737/2023	KALANDI DASH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
291	WP(C)/0007738/2023	DEBANATH DALABEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
292	WP(C)/0007739/2023	SASMITA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
293	WP(C)/0007740/2023	M/S DAKSHYA CONSTRUCTION, CUTTACK VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //
294	WP(C)/0007741/2023	BENUDHAR PANDA VS THE BM, UCO BANK, ATHAGARH	LUCKY MOHANTY VS	// 0 //
295	WP(C)/0007742/2023	PROFULLA KUMAR GUNTHA	SANAT KUMAR DAS	//

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		VS	VS	0
296	WP(C)/0007743/2023	COMMNR. CUM SECY. PANCHAYATI RAJ AND D.W.DEPT. BBSR JAMESWAR PRADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
297	WP(C)/0007744/2023	STATE OF ODISHA BADAL SARANGI	ASISH KUMAR RAY	//
		VS	VS	0
298	WP(C)/0007745/2023	STATE OF ODISHA RAMESH KUMAR MOHANTY	GOURI MOHAN RATH	//
		VS	VS	0
299	WP(C)/0007746/2023	CUTTACK DEVELOPMENT AUTHORITY KASHINATH SETHI	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
300	WP(C)/0007747/2023	THE JOINT COMMNR. CONSOLIDATION, BALASORE SANTILATA GIRI	UDIT RANJAN JENA	//
		VS	VS	0
301	WP(C)/0007748/2023	STATE OF ODISHA KRUSHNA CHANDRA PATEL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
302	WP(C)/0007749/2023	THE STATE OF ODISHA SAIRENDRI PATEL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
303	WP(C)/0007750/2023	THE STATE OF ODISHA RABINDRA KUMAR SAMAL	ANUP NARAYAN MOHANTY	//
		VS	VS	0
304	WP(C)/0007751/2023	THE COMMNR. COMMERCIAL TAX AND GST, CUTTACK DR. B.SUBRAMANYAM DAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
305	WP(C)/0007752/2023	STATE OF ODISHA NURUL HASSAN	ARJUNA CHARANA BEHERA	//
		VS	VS	0
306	WP(C)/0007753/2023	STATE OF ODISHA BHAKTA MAJHI	TIRTH KUMAR SAHU	//
		VS	VS	0

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		STATE OF ODISHA		//
307	WP(C)/0007754/2023	MAA SAMALAI NURSING COLLEGE, SAMBALPUR	PAMI RATH	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDN. AND TRAINING, BBSR		//
308	WP(C)/0007755/2023	M/S.GOPAL CHANDRA TRIPATHY, PHULBANI	PRADEEP KUMAR PARIDA	//
		VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//
309	WP(C)/0007756/2023	ASUTOSH SINGH	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
310	WP(C)/0007757/2023	BINMAYA KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
311	WP(C)/0007758/2023	CHAMPA NAIK	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
312	WP(C)/0007759/2023	PRAKASH KUMAR SWAIN	GOPINATH MISHRA	//
		VS	VS	0
		ODISHA MINING CORP., BBSR		//
313	WP(C)/0007760/2023	RUPA MAJHI	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
314	WP(C)/0007761/2023	REBATI MOHANTA	BHARAT CHANDRA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
315	WP(C)/0007762/2023	GINI HARIJANA	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
316	WP(C)/0007763/2023	RAJANI KANTA SRICHANDAN	GOPINATH MISHRA	//
		VS	VS	0
		TATA POWER SOUTHERN ODISHA DISTRIBUTION COMPANY LTD., GANJAM		//
317	WP(C)/0007764/2023	M/S SWAIN AND CO., ANGUL	ASIT KUMAR DASH	//
		VS	VS	0
		CHIEF COMMNR. INCOME TAX, BBSR		//

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318	WP(C)/0007765/2023	BISWAMBAR PATRO VS STATE OF ODISHA	DEBASISH PATNAIK VS	// 0 //
319	WP(C)/0007766/2023	PITABAS MOHARANA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
320	WP(C)/0007767/2023	RAJIB MAJHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
321	WP(C)/0007768/2023	KULAMANI SAHOO VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
322	WP(C)/0007769/2023	DHIRAJ KUMAR MISHRA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
323	WP(C)/0007770/2023	RANJIT KUMAR SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
324	WP(C)/0007771/2023	PURNA CHANDRA NANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
325	WP(C)/0007772/2023	ABHAYA KUMAR JENA VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
326	WP(C)/0007773/2023	BAIDYANATH JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
327	WP(C)/0007774/2023	KAPIL GOUD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
328	WP(C)/0007775/2023	SIBARAM DAS VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
329	WP(C)/0007776/2023	SOVARANI JENA @ SOVA JENA	ABHAYA KUMAR PARIDA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0007777/2023	ABHAYA KUMAR DAS	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0007778/2023	MAHADEI NAIK	PRAFULLA KUMAR NAYAK	//
		VS	VS	0
		M.C.L., ANGUL		//
332	WP(C)/0007779/2023	ASTAMI MAJHI	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0007780/2023	AJAYA KUMAR GOCHHAYAT	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0007781/2023	MANAS RANJAN SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0007782/2023	NEPAL GOUDA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0007783/2023	AJAYA KUMAR SAHOO	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0007784/2023	PRATAP KUMAR PATTANAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0007785/2023	SUBASH CHANDRA PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
339	WP(C)/0007786/2023	BIJAYA KUMAR SAHOO	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0007787/2023	MADAN MOHAN PRUSTY	NIRANJAN NAYAK	//
		VS	VS	0

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341	WP(C)/0007788/2023	STATE OF ODISHA PRIYAMBADA NAYAK VS	DEBASIS TRIPATHY VS	// // ()
342	WP(C)/0007789/2023	STATE OF ODISHA ER DEBASHISHA HOTA VS	VS	// // ()
343	WP(C)/0007790/2023	STATE BANK OF INDIA, BBSR NUADEI NAIK VS	PRAFULLA KUMAR NAYAK VS	// // ()
344	WP(C)/0007791/2023	MCL, ANGUL LOKANATH BEHERA VS	SIBA PRASAD PATI VS	// // ()
345	WP(C)/0007792/2023	STATE OF ODISHA GOUTAM KUMAR DASH VS	NIRANJAN NAYAK VS	// // ()
346	WP(C)/0007793/2023	CHAIRMAN CUM MD, OPTCL, BBSR MANAMOHAN MAHARANA VS	SIBA PRASAD PATI VS	// // ()
347	WP(C)/0007794/2023	STATE OF ODISHA MURALIDHAR BEHURIA VS	SUKANTA KUMAR NAYAK 2 VS	// // ()
348	WP(C)/0007795/2023	STATE OF ODISHA BALARAM MAJHI VS	SIBA PRASAD PATI VS	// // ()
349	WP(C)/0007796/2023	STATE OF ODISHA M/S. JAYDURGA COMMUNICATION VS	KSHIROD KUMAR SAHOO VS	// // ()
350	WP(C)/0007797/2023	COMMISSIONER OF CT AND GST, ODISHA GANESWAR DEHURIA VS	SIBA PRASAD PATI VS	// // ()
351	WP(C)/0007798/2023	STATE OF ODISHA BHIKARI CHARAN BEHURIA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// // () //

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352	WP(C)/0007799/2023	JOGESWAR PUJARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
353	WP(C)/0007800/2023	RABINDRA BEHURIA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
354	WP(C)/0007801/2023	PRASANTA KUMAR PARAMGURU MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0007802/2023	BIRABAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
356	WP(C)/0007803/2023	PRAVAT KUMAR JENA VS REGISTRAR, COOPERATIVE SOCIETY, CUTTACK	BADRINARAYAN PANDA VS	// 0 //
357	WP(C)/0007804/2023	SANDHYARANI LENKA VS COLLECTOR, JAGATSINGHPUR	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0007805/2023	GEETA @ GEETHA CHANDRA MOULI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
359	WP(C)/0007806/2023	SANTANU SAMANTARAY VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //
360	WP(C)/0007807/2023	PAHALI DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
361	WP(C)/0007808/2023	SASMITA BEHERA VS STATE OF ORISSA	KISHORE KUMAR MISHRA VS	// 0 //
362	WP(C)/0007809/2023	SARAT SAMANTARAY VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //
363	WP(C)/0007810/2023	JAGADISH HARPAL	SAROJ KUMAR JEE	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0007811/2023	SUSHIL KUMAR AGARWAL	SIDHESWAR MALLIK	//
		VS	VS	0
		SAI APARTMENT WELFARE ASSOCIATION (SAWA), CUTTACK		//
365	WP(C)/0007812/2023	SADASIBA SAMANTARAY	MALAYA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0007813/2023	SRI SRI BRUNDABAN CHANDRA MAHAPRABHU @ PANMADEMISHRA MATH, GANJAM	PANMADEMISHRA	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA		//
367	WP(C)/0007814/2023	SUMAN MAJHI	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0007815/2023	SAROJ KUMAR SINGH	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007816/2023	PREMALATA BISWAL	MALAYA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0007817/2023	SRI SRI BRUNDABAN CAHNDRA MAHAPRABHU @ PANMADEMISHRA MATH, GANJAM	PANMADEMISHRA	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA		//
371	WP(C)/0007818/2023	SAKUNTALA SUBUDHI	MALAYA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007819/2023	NIRANJAN NAYAK	PRAGNAYA NANDA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0007820/2023	HARAPRIYA PATRA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		B.D.O.-CUM-ELECTION OFFICER, PURUSHOTTAMPUR		//
374	WP(C)/0007821/2023	KEDARNATH PUJHARI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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375	WP(C)/0007822/2023	STATE OF ODISHA GOURANGA CHARAN DHAR VS DISTRICT EDUCATION OFFICER, BALASORE	AJAYA KUMAR ROUT VS	// // 0 //
376	WP(C)/0007823/2023	GOUREE SHANKAR SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
377	WP(C)/0007824/2023	GADADHARA ROUT VS PRINCIPAL SECY., PANCHAYATI RAJ, BBSR	AJAYA KUMAR ROUT VS	// 0 //
378	WP(C)/0007825/2023	RAJANIKANTA PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
379	WP(C)/0007826/2023	PADMA LOCHAN JOSHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
380	WP(C)/0007827/2023	HIMADRINATH PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
381	WP(C)/0007828/2023	GANGADHAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
382	WP(C)/0007829/2023	SUBASH CHANDRA BENIA VS STATE OF ODISHA	NISHAT AFREEN VS	// 0 //
383	WP(C)/0007830/2023	SAROJ KUMAR PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
384	WP(C)/0007831/2023	GOVERNING BODY, MAYURBHANJ LAW COLLEGE VS UNIVERSITY GRANTS COMMISSION, NEW DELHI	NILAMADHABA PRAHARAJ VS	// 0 //
385	WP(C)/0007832/2023	SUNIL KUMAR PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //

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386	WP(C)/0007833/2023	SACHIKANTA PRADHAN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
387	WP(C)/0007834/2023	GHASIRAM PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
388	WP(C)/0007835/2023	SRI JAGANNATH MOHAPRABHU AND SRI LAXMINARAYAN MOHAPATRA VS STATE OF ODISHA	RAMAN MOHAPATRA VS	// 0 //
389	WP(C)/0007836/2023	HEMANTA KUMAR BHOL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
390	WP(C)/0007837/2023	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
391	WP(C)/0007838/2023	SHANKARA MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
392	WP(C)/0007839/2023	SREE METALIKS LIMITED VS THE TAX RECOVERY OFFICER-CUM-ADDL REGIONAL TRANSPORT OFFICER, BARBIL	KSHIROD KUMAR SAHOO VS	// 0 //
393	WP(C)/0007840/2023	M/S MARS DEVELOPERS AND SUPPLIERS, BERHAMPUR VS STATE OF ODISHA	PUSHPOK DAS VS	// 0 //
394	WP(C)/0007841/2023	RAKESH KUMAR PADHY VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
395	WP(C)/0007842/2023	DR. PITAMBAR DAS VS SPECIAL PLANNING AUTHORITY, PHULBANI, KHANDAMAL	RABINDRA KUMAR PATNAIK VS	// 0 //
396	WP(C)/0007843/2023	TARUN KUMAR NAIK VS RBI, BBSR	RAJIV KUMAR MAHANTA VS	// 0 //
397	WP(C)/0007844/2023	DEBJYOTI DUTTA	BISWAJIT DAS	//

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		VS	VS	0
		BSNL, NEW DELHI		//
398	WP(C)/0007845/2023	ULLASH CH. PAIKRAY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0007846/2023	KABITA BEHERA	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0007847/2023	AJAYA KUMAR SETHY	RUDRA NARAYAN PARJA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0007848/2023	PURNA CHANDRA SAHU	BABITA KUMARI PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0007849/2023	ASHISA KUMAR MAHARANA	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0007850/2023	MANORANJAN KABAT	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0007851/2023	M/S. S R ALCOBEV PVT. LTD.,CUTTACK	SURYA NARAYAN BISWAL	//
		VS	VS	0
		THE GENERAL MANAGER, INDIAN BANK,BBSR		//
405	WP(C)/0007852/2023	REBATI GIRI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0007853/2023	SURU SINGH KARA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0007854/2023	ASWINI MAHAKUL	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0007855/2023	SADANANDA SAHOO	SARITA PANDA	//
		VS	VS	0

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409	ABLAPL/0002619/2023	BAR COUNCIL OF INDIA PITAMBAR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /269 /2020 ()
410	ABLAPL/0002620/2023	BUNTY @ BHARAT KHARA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// SUNABEDA /146 /2021 ()
411	ABLAPL/0002621/2023	TANKADHAR PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /53 /2023 ()
412	ABLAPL/0002622/2023	SUSHIL BEHERA @ PINTU VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	// BIKRAMPUR FCI /50 /2023 ()
413	ABLAPL/0002623/2023	SUMANTA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /53 /2023 ()
414	ABLAPL/0002624/2023	MANORAMA SAHOO VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// MANGALA BAG /44 /2023 ()
415	ABLAPL/0002625/2023	SAJAN @ SWADHIN NARAJ VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// SUNABEDA /146 /2021 ()
416	ABLAPL/0002626/2023	DEEPAK KUMAR MOHANTY @ DEEPAK MOHANTY DEEPAK KU SAHOO VS STATE OF ODISHA	VS	// KENDRAPARA SADAR /197 /2023 ()
417	ABLAPL/0002627/2023	RANJIT KUMAR ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL SADAR /179 /2023 ()
418	ABLAPL/0002628/2023	DHANANJAYA MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MAHAKALPARA /35 /2023 ()
419	ABLAPL/0002629/2023	ANANDA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	// BOUDH /260 /2022 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :14/03/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0002630/2023	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /154 /2023 () //
421	ABLAPL/0002631/2023	SAYED ARSAD ALI VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /25 /2023 () //
422	ABLAPL/0002632/2023	BISWAJIT SWAIN @ BANTI VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /39 /2023 () //
423	ABLAPL/0002633/2023	DHAMI @ CHANDAN BAHADUR THAPA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	SUNABEDA /146 /2021 () //
424	ABLAPL/0002634/2023	JAGANNATH SAHANI @ JAGA SAHANI VS STATE OF ODISHA	PRINCE PATNAIK VS	MARSHAGHAI /40 /2023 () //
425	ABLAPL/0002635/2023	PRABHAT KALAS @ KALIA @ KALAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /65 /2023 () //
426	ABLAPL/0002636/2023	DHIREN KUMAR NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BOUDH /127 /2023 () //
427	ABLAPL/0002637/2023	SAROJ SAHOO VS STATE OF ODISHA	BABAJI CHARAN JENA VS	NIALI /338 /2021 () //
428	ABLAPL/0002638/2023	JAGABANDHU PARIDA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /39 /2023 () //
429	ABLAPL/0002639/2023	TRINATH CHANDA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	NIMAPADA /26 /2023 () //
430	ABLAPL/0002640/2023	CHANDAN PRASAD SENAPATI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	KONARK /83 /2020 () //
431	ABLAPL/0002641/2023	NABAGHANA SAHANI	PRINCE PATNAIK	MARSHAGHAI /40 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0002642/2023	MD. AKHTAR JAMAL @ CHIKU KHAN	JYOTIRMAY GUPTA	PIPLI /559 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0002643/2023	MUKSHYA BAISHAL	PRADEEP KUMAR BIHAR	BHAWANIPATNA SADAR /0066 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0002644/2023	PRABIN KUMAR NAYAK	P.C.MISHRA	TOMANDO /256 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0002645/2023	DHARANIDHARA MEHER@DHARANI MEHER	JUGALA KISHORE PANDA	MANAMUNDA /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0002646/2023	KISHORE SONI @ KISHOR LAL SONY @ KISHORE KUNDAN SONI	SUDHANSU GOUTAM DAS	KANTABANJI /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0002647/2023	MATHURANANDA NAYAK	SUSANTA KUMAR SAHU	SALIPUR /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0002648/2023	PRADEEP KUMAR DASH	ITISHREE TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0002649/2023	BASISTA JENA	SANGRAM KESHARI ROUT	BHADRAK RURAL /71 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0002650/2023	JAGANNATH BEHERA	NIKUNJA KUMAR ROUT	JAGATPUR /99 /2013
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0002651/2023	SHANKARSHAN SAHANI @ SANKAR	PRINCE PATNAIK	MARSHAGHAI /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0002652/2023	KIRAN KUMAR MOHANTY	RAJALAXMI BISWAL	PARJANG /86 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0002653/2023	STATE OF ODISHA JIBAN @ SUBHANKAR MALLIK @ MALIK VS	RANJIT MOHANTY VS	// Tantiapal Marine /26 /2023 ()
444	ABLAPL/0002654/2023	STATE OF ODISHA HAREKRUSHNA DASH VS	SURYAKANTA PALAI VS	// PATTAMUNDAI RURAL PS /184 /2023 ()
445	ABLAPL/0002655/2023	STATE OF ODISHA KASINATH BEHERA VS	JAYADEBA BEHERA VS	// RANPUR /47 /2023 ()
446	ABLAPL/0002656/2023	STATE OF ODISHA RAJANAN KUMAR JENA VS	TUKUNA KUMAR MISHRA VS	// BALASORE SADAR /42 /2023 ()
447	ABLAPL/0002657/2023	STATE OF ODISHA BABULI BEHERA VS	AMIT KUMAR NATH VS	// JARAPADA /26 /2023 ()
448	ABLAPL/0002658/2023	STATE OF ODISHA SANKAR@SHANKAR GOUDA@PRADHAN VS	ATULYA KUMAR ACHARYA VS	// AIRPORT /255 /2021 ()
449	ABLAPL/0002659/2023	STATE OF ODISHA DUSMANTA KUMAR SAHU VS	BYOMAKESH TRIPATHY VS	// TARASINGI /6 /2023 ()
450	ABLAPL/0002660/2023	STATE OF ODISHA SUBASH CHANDRA SAHU VS	BYOMAKESH TRIPATHY VS	// TARASINGI /6 /2023 ()
451	ABLAPL/0002661/2023	STATE OF ODISHA MADHAB CHANDRA BHUJABALA VS	PRANAYA SWAIN VS	// KHANDAPARA /45 /2023 ()
452	ABLAPL/0002662/2023	STATE OF ODISHA KUNA SWAIN @ BHIMSEN SWAIN VS	AMLAN SHAKTI PAUL VS	// / /0 ()
453	ABLAPL/0002663/2023	REPUBLIC OF INDIA (RAILWAY) BIKRAM KUMAR PRADHAN VS	SARAT KUMAR JENA VS	// KHALLIKOTE /133 /2023 ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :14/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0002664/2023	ISWAR CHANDRA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	//0 () //
455	ABLAPL/0002665/2023	RANJIT KUMAR MALIK @ GUGULA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	SABARANG /42 /2023 () //
456	ABLAPL/0002666/2023	MANASH DALEI@MANASH PARIDA@SATYA PRAKASH@MANANDA PATTANAİK VS STATE OF ODISHA	<del>ASHWANI</del> VS	BOLAGARH P.S. /315 /2022 () //
457	ABLAPL/0002667/2023	DASARATHI KHILAR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	SORO /517 /2022 () //
458	ABLAPL/0002668/2023	PRABHAT KALAS@KALIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /64 /2023 () //
459	ABLAPL/0002669/2023	GURU CHARAN MOHANTY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	KENDRAPARA SADAR /190 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :14/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 RVWPET(RPC)/28/2017	STATE OF ODISHA AND OTHERS-MP	ASC
2	9/2023 SAO/3/2023	JAYANTI BARIK-MP	ASHUTOSH MOHANTA
3	10/2023 SAO/3/2023	JAYANTI BARIK-MP	ASHUTOSH MOHANTA
4	11/2023 WPCRL/12/2023	SATYAJIT PATNAIK-MP	LALITENDU MISHRA
5	48/2023 LAA/61/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
6	49/2023 LAA/69/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
7	50/2023 LAA/73/2019	DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
8	51/2023 LAA/66/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
9	52/2023 LAA/58/2019	DIRECTOR,ITERIM TEST RANGE-MP	A.K.BOSE
10	82/2023 CMAPL/744/2022	BHASKAR KAR-MP	ADV.
11	83/2023 CMAPL/212/2023	SUPERTECK PRINTING PVT. LTD.-MP	ADV.
12	86/2023 MATA/67/2022	SATYABRATA PANDA-MP	BIBHUTI B. PATTNAYAK
13	87/2023 MATA/79/2023	NIRUPAMA BEHERA-MP	DEBASIS TRIPATHY
14	88/2023 MATA/79/2023	NIRUPAMA BEHERA-MP	DEBASIS TRIPATHY
15	92/2023 RPFAM/85/2023	KISHORE KUMAR BEHERA-MP	PRAVASH CHANDRA JENA
16	93/2023 RPFAM/86/2023	GHANASHYAM KUMURA-MP	BASUDEV PUJARI
17	94/2023 RPFAM/86/2023	GHANASHYAM KUMURA-MP	BASUDEV PUJARI
18	95/2023 RPFAM/87/2023	ABINASH PATTNAIK-MP	BYOMAKESH TRIPATHY
19	96/2023 RPFAM/88/2023	SARAT CHANDRA KHATUA-MP	NIRANJAN PANDA
20	96/2023 CONTC/4159/2022	HARIHAR BINDHANI-MP	SATYABRATA MOHANTY 1
21	97/2023 RPFAM/86/2023	GHANASHYAM KUMURA-MP	BASUDEV PUJARI
22	97/2023 CONTC/3263/2022	SURENDRA KUMAR PANI-MP	
23	98/2023 RPFAM/86/2023	GHANASHYAM KUMURA-MP	BASUDEV PUJARI
24	98/2023 CRLMP/894/2021	K. RAJESH-MP	P.V.BALAKRISHNA
25	99/2023 CRLMP/535/2023	ABINASH PATTNAIK-MP	BYOMAKESH TRIPATHY
26	119/2023	SUMITRA BEHERA-MP	JAYADEBA BEHERA

27	TRP(C)/91/2023 185/2023 CRLREV/477/2022	KANCHAN PANDA-MP	
28	186/2023 CRLREV/68/2023	MADHUSUDAN PATRA-MP	ANANTA KUMAR MOHAPATRA
29	187/2023 CRLREV/124/2023	RATNAKAR NAYAK-MP	DEEPAK RANJAN PARIDA
30	188/2023 CRLREV/125/2023	DHARANI MAHAKUR-MP	RAJJEET ROY
31	219/2023 FAO/66/2023	MANAGER,LEGAL,M/S.BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	
32	220/2023 FAO/67/2023	THE MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP	
33	221/2023 FAO/94/2018	BIPIN KU.MISHRA-MP	
34	222/2023 FAO/389/2022	GOVERNING BODY OF GANDHI MAHAVIDYALAYA, ROURKELA-MP	
35	223/2023 FAO/60/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
36	224/2023 FAO/54/2023	R.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SOMNATH ROY
37	225/2023 FAO/118/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
38	226/2023 FAO/136/2023	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
39	231/2023 RSA/133/2021	RAMANI SETHI-MP	DILLIP KUMAR PRADHAN
40	232/2023 RSA/98/2023	GOUTAM MITRA-MP	MAHESWAR MOHANTY
41	233/2023 RSA/100/2023	CHITTA RANJAN PANDA-MP	PRAFULLA KUMAR RATH
42	234/2023 RSA/100/2023	CHITTA RANJAN PANDA-MP	PRAFULLA KUMAR RATH
43	235/2023 RSA/384/2018	LINGARAJ ROUT-MP	M/S.ASHOOK KU.MOHAPATRA,V.MOHAPATRA
44	236/2023 RSA/384/2018	LINGARAJ ROUT-MP	M/S.ASHOOK KU.MOHAPATRA,V.MOHAPATRA
45	257/2023 CMP/275/2023	SARANGADHAR SWAIN-MP	TRILOCHAN PANIGRAHI
46	258/2023 CMP/247/2023	SIBARAM PARIDA-MP	BIGHNARAJ RATH
47	259/2023 CMP/1380/2022	NARAYAN BARIK-MP	SUVALAXMI DEVI
48	260/2023 CMP/276/2023	NURSINGHANATH BEBORTA-MP	PRABHAS CHANDRA PANDA
49	261/2023 CMP/43/2023	JAMI VIJAYALAKSHMI-MP	
50	262/2023 CMP/278/2023	ASHOK KUMAR AGRAWAL-MP	RAMA CHANDRA RATH
51	263/2023 CMP/282/2023	SUNAKAR SAHOO-MP	MANORANJAN MISHRA
52	264/2023 CMP/283/2023	PITABAS PANIGRAHI-MP	DAYANANDA MOHAPATRA
53	387/2023 MACA/1013/2016	KAIKEYEE GAHIR-MP	M/S.PRADEEP KU.MISHRA
54	388/2023 MACA/213/2023	ASHOK BAG-MP	DEEPALI MAHAPATRA
55	389/2023 MACA/214/2023	GITARANI GIRI-MP	BISHNU BRATA SINGH
56	390/2023 MACA/215/2023	TAPOI NAYAK-MP	BIRANCHI NARAYAN RATH
57	391/2023 MACA/216/2023	PRAMOD CHANDRA NAYAK-MP	BIRANCHI NARAYAN RATH

58	392/2023 MACA/152/2023	KESHAB CHANDRA SHADANGI-MP	SOMANATH NANDA
59	393/2023 MACA/691/2022	UNITED INDIA INSURANCE CO. LTD.-MP	SOMNATH ROY
60	412/2023 BLAPL/921/2023	MITHUN PATRA-MP	
61	413/2023 BLAPL/1051/2023	SUBASH @ PABITRA BENIA-MP	
62	414/2023 BLAPL/1830/2023	SANTOSH PATRA @ TRILOCHAN PATRA-MP	S.K.JENAMANI
63	415/2023 BLAPL/11876/2022	KALAKHANDI @ MD. SEKHAWAT-MP	MANAS KUMAR CHAND
64	416/2023 BLAPL/10015/2022	SANKAR BHOI-MP	PURNA CHANDRA MISHRA
65	417/2023 BLAPL/6169/2022	SURENDRA KHEMUNDU-MP	ASIT KUMAR JENA
66	418/2023 BLAPL/9409/2022	ABINASH SWAIN-MP	
67	419/2023 BLAPL/2371/2023	NADIMM AKHTAR-MP	KARTIK CHANDRA TRIPATHY
68	420/2023 BLAPL/12281/2022	BIJAYA PANGI-MP	AMULYA RATNA PANDA
69	421/2023 BLAPL/11309/2022	BABULA KHARA-MP	NIRANJAN LENKA
70	422/2023 BLAPL/2653/2023	SANAK PRADHAN-MP	SURYAKANTA DWIBEDI
71	423/2023 BLAPL/1192/2023	PRABIR KUMAR SINGH @ SITU-MP	RAMESH CHANDRA MAHARANA
72	424/2023 BLAPL/10940/2022	BIRSHA @ PAKUL SAMAD-MP	PRASANTA KUMAR SAHOO
73	546/2023 ABLAPL/8426/2021	BIJAY KUMAR PANDA @ BABAJI-MP	ASHOK KUMAR BEHERA 3
74	547/2023 ABLAPL/12592/2022	JAGABANDHU MALLIK-MP	
75	548/2023 ABLAPL/12395/2022	SIBASANKAR MOHARANA-MP	
76	549/2023 ABLAPL/4501/2021	AJAYA KU. BEHERA-MP	
77	550/2023 ABLAPL/1037/2023	MONTU @ PRAKASH SAHOO-MP	
78	551/2023 ABLAPL/8037/2019	JAGABANDHU SETHI-MP	PRABIR KUMAR RAY
79	552/2023 ABLAPL/436/2023	DHARAMA @ DHARMENDRA NAYAK-MP	
80	553/2023 ABLAPL/1125/2023	BIRENDRA SEUL-MP	
81	554/2023 ABLAPL/16811/2022	SIBANANDA SWAIN-MP	
82	555/2023 ABLAPL/15066/2022	SAMIR KHADA-MP	
83	556/2023 ABLAPL/897/2023	WAHEEDA BIBI-MP	
84	557/2023 ABLAPL/868/2023	BABUNI @ SANKAR PRASAD NAYAK-MP	
85	607/2023 CRLA/60/2023	BALARAJU MALLIKARJUNA RAJU-MP	BHABANI SHANKAR DASPARIDA
86	608/2023 CRLA/502/2021	KAILASHA SAHU@BRAHMANA-MP	GYANALOKA MOHANTY
87	609/2023 CRLA/619/2021	SHANKAR SAHU@SHANKARSHAN-MP	BHARAT BHUSAN ROUSTRAY
88	610/2023 CRLA/251/2022	PRASANT KUMAR SAHU-MP	MANAS KUMAR CHAND
89	611/2023	MAHENDRA KUMAR-MP	AVIJIT PATNAIK

90	CRLA/283/2023 612/2023	MAHENDRA KUMAR-MP	AVIJIT PATNAIK
91	CRLA/283/2023 613/2023	MUKTESWAR BANCHOR-MP	M/S. ANIRUDHA DAS, A.DAS, A.DAS, S.C.MISHRA, A.S
92	CRLA/128/2020 614/2023	BANGALI CHARAN JENA-MP	DEBASNAN DAS
93	CRLA/641/2020 615/2023	MANORAMA SIYA-MP	BHARATI DASH
94	CRLA/285/2023 616/2023	MANORAMA SIYA-MP	BHARATI DASH
95	CRLA/285/2023 617/2023	SRIKANTA KUMAR MISHRA-MP	CHITTA RANJAN SAHU
96	CRLA/590/2021 618/2023	GANESH PRADHAN-MP	UDIT RANJAN JENA
97	CRLA/286/2023 619/2023	GANESH PRADHAN-MP	UDIT RANJAN JENA
98	CRLA/286/2023 620/2023	BIMAL KUMAR MISHRA-MP	SANJIB KUMAR BHANJADEO
99	CRLA/246/2021 922/2023	KANITHI SAUJANYA-MP	PRASANNA KUMAR MISHRA
100	CRLMC/1317/2023 923/2023	GAJENDRA DEHURY-MP	MOHENDRA KUMAR MOHAPATRO
101	CRLMC/1318/2023 924/2023	MUNA BISOI@MUNA BISOYEE-MP	
102	CRLMC/642/2023 925/2023	PRATAP KUMAR JENA @ BADAL-MP	DHARMENDRA SETHY
103	CRLMC/1321/2023 926/2023	PRAMOD NAYAK-MP	SURYAKANTA DWIBEDI
104	CRLMC/1322/2023 927/2023	MANOJ KUMAR SAHOO-MP	BHABANI SHANKAR DASPARIDA
105	CRLMC/1323/2023 928/2023	SATISHRANJAN TARENI-MP	DEVASHIS PANDA
106	CRLMC/1324/2023 929/2023	DEBIKARANI BHARIMALLA-MP	
107	CRLMC/2469/2015 930/2023	SUNIL KUMAR SAHU@MIKU-MP	GOUTAM KUMAR ACHARYA, SR. ADV.
108	CRLMC/1329/2023 1248/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
109	WA/499/2023 1249/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
110	WA/499/2023 1250/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
111	WA/499/2023 1251/2023	HEMANTA KUMAR SETH-MP	KUNAL KUMAR SWAIN
112	WA/77/2023 1252/2023	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
113	WA/180/2022 1253/2023	DR. PRADIPTA KUMAR GAHAN-MP	KUNAL KUMAR SWAIN
114	WA/500/2023 1254/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA
115	WA/501/2023 1255/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA
116	WA/501/2023 1256/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA
117	WA/501/2023 1257/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
118	WA/502/2023 1258/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
119	WA/502/2023 1259/2023	L.I.C. OF INDIA-MP	ASHOK KUMAR MOHANTY
120	WA/503/2023 1260/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
	WA/504/2023		

121	1261/2023 WA/504/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
122	1262/2023 WA/505/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
123	1263/2023 WA/505/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
124	3421/2023 WP(C)/6785/2023	NITYANANDA BEHERA-MP	SUSHANTA KUMAR MISHRA
125	3422/2023 WP(C)/7632/2023	MOHAMMAD SHIRAJ KHAN-MP	GOPAL KRISHNA BEHERA
126	3423/2023 WP(C)/7635/2023	MOHAMMAD SHIRAJ KHAN-MP	GOPAL KRISHNA BEHERA
127	3424/2023 WP(C)/7637/2023	MANOJ KUMAR PRADHAN-MP	PRAKASH KUMAR MISHRA
128	3425/2023 WP(C)/7639/2023	ARUN KUMAR SHA-MP	PRAKASH KUMAR MISHRA
129	3426/2023 WP(C)/7641/2023	HEMARAJ SAHU-MP	PRAKASH KUMAR MISHRA
130	3427/2023 WP(C)/7648/2023	SANGHAMITRA DASH-MP	ACHYUTANANDA ROUSTRAY
131	3428/2023 WP(C)/7650/2023	FAKIR MOHAN SAMANTASINGHAR-MP	UPASANA BAL
132	3429/2023 WP(C)/7657/2023	NRUSINGHA CHARAN BEHERA-MP	BIDYADHAR MANSINGA
133	3430/2023 WP(C)/7661/2023	SUDARSHANI RATH-MP	HAREKRUSHNA DASH
134	3431/2023 WP(C)/6965/2023	RABINDRA DAS-MP	SURESH KUMAR JENA
135	3432/2023 WP(C)/7666/2023	SAROJ RANJAN BHARATI-MP	DEEPALI MAHAPATRA
136	3433/2023 WP(C)/7516/2023	PANDA NURSING HOME, DHENKANAL-MP	DEBIDUTTA MOHAPATRA
137	3434/2023 WP(C)/7676/2023	ALEKHA JENA-MP	AVIJIT PAL
138	3435/2023 WP(C)/7677/2023	THE SENIOR DIRECTOR, MBD GROUP, NEW DELHI-MP	BIBU PRASAD PANDA
139	3436/2023 WP(C)/1231/2023	DEBADATTA PARIJA-MP	
140	3437/2023 WP(C)/7681/2023	SHIV PRASAD BHAGAT-MP	PRAFULLA KUMAR RATH
141	3438/2023 WP(C)/3830/2015	EXE.ENGINEER,GANJAM,NORTH ELECTRICAL DIVISION,SOBHECHANDRA MAHAPATRA	
142	3439/2023 WP(C)/7689/2023	RAKESH KUMAR BHUJBAL-MP	NIRANJAN LENKA
143	3440/2023 WP(C)/7693/2023	MANORANJAN MANDAL-MP	SANJIB RAY
144	3441/2023 WP(C)/7694/2023	DEEPAK KUMAR BISOI-MP	NIRANJAN LENKA
145	3442/2023 WP(C)/7698/2023	JUGAL KISHORE PRADHAN-MP	SUBASH CHANDRA PUSPALAKA
146	3443/2023 WP(C)/7701/2023	BIJAYA KUMAR SAHU-MP	SIBANARAYAN BISWAL
147	3444/2023 WP(C)/7703/2023	SK.MEHABOOB-MP	SUBASH CHANDRA PUSPALAKA
148	3445/2023 WP(C)/7711/2023	PRAVAKAR SAHU-MP	BISHNU PRASAD PRADHAN
149	3446/2023 WP(C)/17460/2022	SHRIBANTA DASH-MP	BAIDHAR SAHOO
150	3447/2023 WP(C)/21576/2022	SANJAY KUMAR MUDULI-MP	BHABANI SANKAR TRIPATHY (1)
151	3448/2023 WP(C)/2802/2018	SAROJ KU.MISHRA-MP	M/S.AJODHYA RANJAN DASH
152	3449/2023	MALYA BANTA JENA-MP	BHABANI SANKAR TRIPATHY (1)

153	WP(C)/21587/2022 3450/2023	ABHIJIT PATTANAİK-MP	BHABANI SANKAR TRIPATHY (1)
154	WP(C)/21580/2022 3451/2023	ATANU KUMAR MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
155	WP(C)/21589/2022 3452/2023	SANAT KUMAR SETHI-MP	BHABANI SANKAR TRIPATHY (1)
156	WP(C)/21593/2022 3453/2023	JYOTI PRAKASH SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
157	WP(C)/21582/2022 3454/2023	ASHOK KUMAR SENAPATI-MP	BHABANI SANKAR TRIPATHY (1)
158	WP(C)/21579/2022 3455/2023	HEMANTA KUMAR RATH-MP	SOUMENDRA PATTANİK
159	WP(C)/7727/2023 3456/2023	M/R.URBASI ROUT, BBSR-MP	RUDRA PRASAD KAR
160	WP(C)/7728/2023 3457/2023	BRAJENDRA KUMAR ROUT-MP	AVIJIT PATNAİK
161	WP(C)/6713/2023 3458/2023	KAMAL LOCHAN JENA-MP	DAYANANDA MOHAPATRA
162	WP(C)/23600/2021 3459/2023	KRISHNA ORAM-MP	SIDHESWAR MALLİK
163	WP(C)/7733/2023 3460/2023	KULAMANI SAHOO-MP	PRASANTA KUMAR DAS
164	WP(C)/7735/2023 3461/2023	M/S HINDUSTAN BUILDERS, BBSR-MP	KANANBALA ROY CHOUDHURY
165	WP(C)/7736/2023 3462/2023	KALANDI DASH-MP	MANOJ KUMAR PANDA
166	WP(C)/7737/2023 3463/2023	BENUDHAR PANDA-MP	LUCKY MOHANTY
167	WP(C)/7741/2023 3464/2023	JAMESWAR PRADHAN-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
168	WP(C)/7743/2023 3465/2023	KASHINATH SETHI-MP	LAXMI NARAYAN RAYATSINGH
169	WP(C)/7746/2023 3466/2023	M/S.GOPAL CHANDRA TRIPATHY, PHULBANI-MP	PRADEEP KUMAR PARIDA
170	WP(C)/7755/2023 3467/2023	OMKARNAND PUROHIT-MP	TUSAR KUMAR MISHRA
171	WP(C)/7341/2022 3468/2023	REBATI MOHANTA-MP	BHARAT CHANDRA PATRA
172	WP(C)/7761/2023 3469/2023	DAMODAR PRASAD MOHAN-MP	MR.P.K.MOHANTY
173	WP(C)/7468/2013 3470/2023	M/S SWAIN AND CO., ANGUL-MP	ASIT KUMAR DASH
174	WP(C)/7764/2023 3471/2023	SUDHANIDHI SAHOO-MP	M/S.SANGRAM SENAPATI
175	WP(C)/31170/2011 3472/2023	SUSIL KUMAR MOHANTY-MP	RAJU KUMAR SATPATHY
176	WP(C)/7304/2023 3473/2023	SHANKAR KUMAR BEHERA-MP	
177	WP(C)/4118/2023 3474/2023	PITABAS MOHARANA-MP	SOUMYA MISHRA
178	WP(C)/7766/2023 3475/2023	RAJIB MAJHI-MP	PRAKASH KUMAR MISHRA
179	WP(C)/7767/2023 3476/2023	KULAMANI SAHOO-MP	JAGAMOHAN PATTANAİK
180	WP(C)/7768/2023 3477/2023	RANJIT KUMAR SAHU-MP	PRAKASH KUMAR MISHRA
181	WP(C)/7770/2023 3478/2023	KAPIL GOUD-MP	PRAKASH KUMAR MISHRA
182	WP(C)/7774/2023 3479/2023	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
183	WP(C)/12031/2021 3480/2023	ASTAMI MAJHI-MP	PRAKASH KUMAR MISHRA
	WP(C)/7779/2023		

184	3481/2023 WP(C)/7782/2023	NEPAL GOUDA-MP	PRAKASH KUMAR MISHRA
185	3482/2023 WP(C)/7792/2023	GOUTAM KUMAR DASH-MP	NIRANJAN NAYAK
186	3483/2023 WP(C)/7794/2023	MURALIDHAR BEHURIA-MP	SUKANTA KUMAR NAYAK 2
187	3484/2023 WP(C)/11192/2012	NILGIRI POLYPACK PVT-MP	VIVEKANANDA JENA
188	3485/2023 WP(C)/25348/2022	FAKIR RATH-MP	SUKANTA KUMAR NAYAK
189	3486/2023 WP(C)/7798/2023	BHIKARI CHARAN BEHURIA-MP	SUKANTA KUMAR NAYAK 2
190	3487/2023 WP(C)/7799/2023	JOGESWAR PUJARI-MP	ARUN KUMAR PATRA
191	3488/2023 WP(C)/7800/2023	RABINDRA BEHURIA-MP	SUKANTA KUMAR NAYAK 2
192	3489/2023 WP(C)/7801/2023	PRASANTA KUMAR PARAMGURU MOHAPATRA-MP	DILLIP KUMAR MOHAPATRA
193	3490/2023 WP(C)/7804/2023	SANDHYARANI LENKA-MP	DILLIP KUMAR MOHAPATRA
194	3491/2023 WP(C)/7806/2023	SANTANU SAMANTARAY-MP	MALAYA KUMAR MISHRA
195	3492/2023 WP(C)/37254/2021	M/S. SAMIR MOTORS-MP	BHABANI PRASAD SAMAL
196	3493/2023 WP(C)/7808/2023	SASMITA BEHERA-MP	KISHORE KUMAR MISHRA
197	3494/2023 WP(C)/7809/2023	SARAT SAMANTARAY-MP	MALAYA KUMAR MISHRA
198	3495/2023 WP(C)/7809/2023	SARAT SAMANTARAY-MP	MALAYA KUMAR MISHRA
199	3496/2023 WP(C)/7796/2023	M/S. JAYDURGA COMMUNICATION-MP	KSHIROD KUMAR SAHOO
200	3497/2023 WP(C)/7811/2023	SUSHIL KUMAR AGARWAL-MP	SIDHESWAR MALLIK
201	3498/2023 WP(C)/7812/2023	SADASIBA SAMANTARAY-MP	MALAYA KUMAR MISHRA
202	3499/2023 WP(C)/7812/2023	SADASIBA SAMANTARAY-MP	MALAYA KUMAR MISHRA
203	3500/2023 WP(C)/7814/2023	SUMAN MAJHI-MP	KISHORE KUMAR MISHRA
204	3501/2023 WP(C)/7813/2023	SRI SRI BRUNDABAN CHANDRA MAHAPRABHU @ PANCHADEVA MISHRA	CHANDRA MAHAPRABHU @ PANCHADEVA MISHRA
205	3502/2023 WP(C)/30884/2022	GUNANIDHI MALLIK-MP	BIDYALOK MOHAPATRA
206	3503/2023 WP(C)/7816/2023	PREMALATA BISWAL-MP	MALAYA KUMAR MISHRA
207	3504/2023 WP(C)/7815/2023	SAROJ KUMAR SINGH-MP	SUSANTA KUMAR JETHY
208	3505/2023 WP(C)/7816/2023	PREMALATA BISWAL-MP	MALAYA KUMAR MISHRA
209	3506/2023 WP(C)/7817/2023	SRI SRI BRUNDABAN CAHNDRA MAHAPRABHU @ PANCHADEVA MISHRA	CHANDRA MAHAPRABHU @ PANCHADEVA MISHRA
210	3507/2023 WP(C)/7818/2023	SAKUNTALA SUBUDHI-MP	MALAYA KUMAR MISHRA
211	3508/2023 WP(C)/7818/2023	SAKUNTALA SUBUDHI-MP	MALAYA KUMAR MISHRA
212	3509/2023 WP(C)/7820/2023	HARAPRIYA PATRA-MP	SOUBHAGYA KUMAR DASH
213	3510/2023 WP(C)/7824/2023	GADADHARA ROUT-MP	AJAYA KUMAR ROUT
214	3511/2023 WP(C)/2019/2023	MADAN MOHAN SAHOO-MP	JAYDEEP PAL
215	3512/2023	MADAN MOHAN SAHOO-MP	JAYDEEP PAL



216	WP(C)/2019/2023 3513/2023	SIDHARTHA KUMAR SAHOO-MP	JAYDEEP PAL
217	WP(C)/2015/2023 3514/2023	SRI JAGANNATH MOHAPRABHU AND SRI LAXMINARAYAN MOHAPRABHU	BRUNDA KUMAR ROUTH
218	WP(C)/7835/2023 3515/2023	HEMANTA KUMAR BHOL-MP	PRAFULLA KUMAR RATH
219	WP(C)/7836/2023 3516/2023	DILLIP KUMAR PARIJA-MP	BRUNDABAN ROUT
220	WP(C)/1204/2023 3517/2023	M/S MARS DEVELOPERS AND SUPPLIERS, BERHAMPUR-MP	MBHOK DAS
221	WP(C)/7840/2023 3518/2023	DR. PITAMBAR DAS-MP	RABINDRA KUMAR PATNAIK
222	WP(C)/7842/2023 3519/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
223	WP(C)/7844/2023 3520/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
224	WP(C)/7844/2023 3521/2023	KABITA BEHERA-MP	BIJAYA KUMAR BEHERA
225	WP(C)/7846/2023 3522/2023	SREE METALIKS LIMITED-MP	KSHIROD KUMAR SAHOO
226	WP(C)/7839/2023 3523/2023	ASHISA KUMAR MAHARANA-MP	SRIDHAR RATH
227	WP(C)/7849/2023 3524/2023	M/S. S R ALCOBEV PVT. LTD.,CUTTACK-MP	SURYA NARAYAN BISWAL
228	WP(C)/7851/2023 3525/2023	RABINDRA KUMAR SAHOO-MP	SURYAKANTA DASH
229	WP(C)/15613/2022 3526/2023	SADANANDA SAHOO-MP	SARITA PANDA
	WP(C)/7855/2023		